161	Written Answers	AGRAHAYANA 9, 1914 (SAKA)	Written Answers 162	
4.	Banda	28. Sha	jahanpur	
5.	Bareilly	29. Unn	ao.	
6.	Basti	[English]		
7.	Dehradun	Out of Turn Allotment of Telephones		
8.	Etawah		RIMATI SURYAKANTA PA-	
9.	Farrukhabad	be pleased to s		
10.	Faizabad		(a) whether all the telephone connections sanctioned on out of turn basis prior to	
11.	Fatehpur		June, 1991 have been provided;	
12.	Ghaziabad	(b) if not, th	(b) if not, the reasons therefor; and	
13.	Ghazipur		ne by which the remaining a likely to be provided?	
14.	Gorakhpur		UTY MINISTER IN THE	
15.	Gonda	MINISTRYOF	MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.	
16.	Hamirpur	(b) and (c	). Some of the telephone	
17.	Kanpur	connections ha	connections have not been provided as the sanction orders pertaining to them are pres-	
18.	Lucknow	ently held in abo	ently held in abeyance pending CBI Inquiry in connection with some fake out-of-turn	
19.	Lakhimpur Khiri	sanction orders	sanction orders. However, telephone con- nections sanctioned on the basis of specific	
20.	Mathura		ns of Members of Parliament	
21.	Moradabad	Censor of Newspapers		
22.	Muzaffarnagar			
23.	Meerut		(RUPASINDHU BHOI: WIII FORMATION AND BROAD- eased to state	
24.	Mirzapur	•		
25.	Nainital		ails of the language dailes now; alongwith the place of s;	
26.	Paun Garhwal	(b) whether the Government have a		
		(U) WHOULD	and determinent nate a	

proposal to ban some of the dailies which are

27. Pratapgarh